

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DUDANI FUELS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	DUDANI FUELS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20/08/1999
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U23109WB1999PTC090107
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	391/1, 3 rd Floor, Suit No. CI, Mahatma Gandhi Road, Haridevpur, Paschim Putiari, Kolkata – 700041, West Bengal
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01-01-2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HANSRAJ JARIA 36, Abinash Sashmal Lane, Belegkata, Phoolbagan, Near Pawanputra Hotel, Kolkata-700010 Email: dudanifuelsvolliq@gmail.com Mobile: 9831648654 / 9836400884 Registration No: IBBI/IPA-002/IP-N00835/2019-2020/12663
8	LAST DATE FOR SUBMISSION OF CLAIMS	31-01-2026

Notice is hereby given that **DUDANI FUELS PRIVATE LIMITED** has commenced voluntary liquidation on 01-01-2026.

The stakeholders of **DUDANI FUELS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before 31-01-2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04-01-2026

(HANSRAJ JARIA)

Place: Kolkata

Liquidator